

Annual Accounts of and Audit Report on Visva Bharati Santiniketan for 1984-85 and Detailed Demands for Grants of the Ministry of Human Resource Development, Department of Education and Departments of Arts and Culture for 1986-87.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1984-85 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 2512 /86.
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for 1986-87. [Placed in Library. See No. LT-2513/86].
- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Education for 1986-87. [Placed in Library, See No. LT-2514/86].
- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Departments of Arts and Culture for 1986-87. [Placed in Library. See LT-2515/86].

12.32 hrs.

ESTIMATES COMMITTEE

[English]

Thirty-First Report and Minutes

SHRI CHINTAMANI PANIGRAHI (Bhubneswar) : I beg to present the Thirty-First Report (Hindi and English versions) of the Estimates Committee on the Ministry of Law and Justice-Pendency

of cases in Supreme Court and High Courts and Minutes of the Sittings of the Committee relating thereon.

12.32½ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Ninth Report

SHRI K. D. SULTANPURI (Simla) : I beg to present the Ninth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Agriculture (Department of Rural Development) Problem of drinking-water supply for Scheduled Castes and Scheduled Tribes in States and Union Territories.

12.33 hrs.

ELECTION TO COMMITTEE

[English]

Central Advisory Board of Education

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to move :

“That in pursuance of paragraph 5 of the Ministry of Human Resource Development (Department of Education) Resolution No. F. 1-2 85-PN. 2, dated the 10th April, 1986 read with Item No. 5 (i) of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Advisory Board of Education, subject to other provisions of the said Resolution”.

MR. DEPUTY-SPEAKER : The question is :

“That in pursuance of paragraph 5 of the Ministry of Human Resource Development (Department of Education) Resolution